

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 11-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE CBI	100037/2018	CBI, BS and FC Vs Nirav Deepak Modi and others 24	SPP Mr. Limosin
2	SPL CASE CBI	100038/2018	CBI, BS and FC Vs Gokulnath Raghu Shetty and others 17	SPP Mr. Limosin
3	SPL CASE CBI	100049/2019	C.B.I., B.S.F.C. Vs Sanjay Kumar Prasad and other	pp
<u>HEARING BEFORE CHARGE</u>				
4	SPL CASE CBI	100064/2016	The CBI ACB Vs Abishek Kumar Meena	
(Main Matter REMAND APPLN CBI/0100008/2016)				
5	SPL CASE CBI	100105/2017	The State of CBI, ACB Vs Bhalchandra Sadashiv Sane and Another 1	
6	SPL CASE CBI	100036/2018	STATE GOVERNMENT CBI, ACB Vs Ulhas Ananda Lokhande	
<u>ORDER</u>				
7	ABA	100845/2020	Captain Atul Kulkarni Vs The State of Maharashtra	Mehul Shah
8	ABA	100846/2020	Commander Raj Pal Sharma (Retd.) Vs CBI ACB Mumbai	Shubham Kanade PP
<u>COMPLIANCE</u>				
9	REMAND APPLN CBI	100550/2020	The State of Maharashtra through CBI/ ACB, Mumbai. Vs Anand Kumar Singh	PP
<u>STEPS</u>				
10	SPL CASE CBI	100003/2018	The State of CBI, ACB Vs Deepak Prem Kumar	